

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PATNA BENCH PATNA

Order Sheet

CCPA No. 44/97

Application No. 199 in.....

Applicant (s) ..... Respondent (s) .....

Advocate for Applicant (s) ..... Advocate for Respondent (s) .....

Note of Registry

Orders of the Tribunal

01/24.09.97 Since Bench is not available today, case  
is adjourned to 27.11.1997 for hearing on contempt.

SKJ

*W.Mohindra*  
(V.K.Srivastava)  
Dy. Registrar

02/07.10.98 Shri S.N.Tiwary, counsel for the applicant.  
The learned counsel for the applicant states  
that the orders of this Tribunal dated 08.08.1996  
passed in O.A. No.728/95 & 729/95 have been  
complied by the respondents\* and he prays for  
withdrawal of the CCPA.

In view of the statement made by the learned  
counsel, his prayer for withdrawal of the CCPA  
is allowed. The CCPA is disposed of as withdrawn by  
the applicant.

SKJ

*Alshet*  
(Lakshman Jha)  
Member (J)

*Per Rak*  
(L. R. K. Prasad)  
Member (A)